PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam

RESULT

Pursuant to the Order dated 11.03.2026 passed by the Hon'ble Supreme Court in Civil Appeal No. 3947 of 2020 (Rejanish K.V. versus K. Deepa & Ors.) and other connected cases, Ms. Saleha Sabiha who is presently working as Judicial Magistrate-I-cum-Additional Civil Judge (Jr. Div.), Begusarai is declared successful for recommendation to the State Government for her appointment to the post of District & Additional Sessions Judge under the District Judge (Entry) Level, Direct from Bar Exam-2021, w.e.f. from 10.10.2025.

Court's earlier notice dated 19.12.2024 so far as it relates to her stands modified to the above extent.

By order of the Court

Patna High Court, Patna
Date: 02.09.2026

Registrar General